

Selection of Site to set up Atomic Power Plant at Narora

2949. DR. A. U. AZMI :

SHRI MADHAVRAO SCINDIA:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the decision to site Atomic Power Plant at Narora was against all scientific advice;

(b) whether there is no technological system to ensure the environmental safety down the Ganga river and extremely risky for millions of people living down stream;

(c) whether by setting the plant at Narora the plant would cost forty per cent more; and

(d) if so, what prompted Government to select Narora together with safety measures taken to ensure proper environmental conditions and non-pollution of Ganga water?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL): (a) to (d) Narora was selected as a site for locating an atomic power station in accordance with the recommendations of the Committee appointed for selection of sites for atomic power stations which had done a detailed techno-economic survey. The station would incorporate the latest safety features in conformity with the international specifications. Discharges into the Ganges would be minimal and would be closely monitored to ensure that they are well within the permissible limits. There would be no risk to the people neither in the vicinity nor downstream.

Expansion of Tisco

2950. SHRI RAVINDRA VARMA:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the re-roller industry has represented to Government that the ex-

pansion of Tata Iron and Steel Company in its second phase of modernisation would adversely affect their business;

(b) whether Government have examined that exact position in the context of this allegation; and

(c) if so, the outcome thereof?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL AND MINES (SHRI N. K. P. SALVE): (a) Yes, Sir.

(b) and (c) The Government will consider this representation in taking a decision in the matter.

Revision of pay scale of DIG (Police)

2951. SHRI JAGPAL SINGH:

SHRI HARISH KUMAR
GANGWAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether as a result of cadre review, decision has been taken to upgrade the pay scale of the Deputy Inspector General (DIG) rank in the police which has caused flutter in the civil as well as other services and the Chief of the Army Staff has had to express his unhappiness over the issue;

(b) if so, the recommendations made in Cadre review and how Government propose to tackle the issue; and

(c) whether there is a need for an upward revision of the pay scales of all Government servants as the existing scales are "most unrealistic"?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) The details of the proposal approved by Government are indicated in the reply to part (b) of the question. The Chief of Army Staff has not expressed any unhappiness over this issue. There has been a reaction came from a State civil and administrative service association.

(b) The Government have approved the following proposals (i) to abolish the existing posts of Additional Inspector Ge-